

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 24.01.2019 (THURSDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 171 of 2018	Basant Kumar Berlia&Anr. Vs. Registrar of Companies, West Bengal &Anr.	Neha Sharma	Vikram Sharma

**For Admission (After Notice)**

2.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. <b>With</b>	Arvind Kumar	Pooja Saigal Aksahay Gupta
3.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
4.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal

**For Hearing**

5.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
6.	Comp. App. (AT) No. 415 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs. <b>with</b>	Mona Trivedi	Sanjib K Mohanty
7.	Comp. App. (AT) No. 416 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs.	Mona Trivedi	Sanjib K Mohanty
8.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Arvind S. (R2)

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By Order  
-sd/-

Registrar